

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :27/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2702- 11.00AM -11.05 AM**

**937-ADMISSION-CODE-GDRCALS-AT11.06 AM**

1	SEBI Appeal	93/2024	RAVI CHILIKURI Vs. SEBI	Adv. Monica Mayekar
Sub Matter :		Misc. Application/0000128/2024		
Sub Matter :		Misc. Application/0000129/2024		
	Misc. Application	128/2024	RAVI CHILIKURI-EXEMPTION Vs. SEBI	Adv. Monica Mayekar
(Main Matter Number :SEBI Appeal/0000093/2024)				
	Misc. Application	129/2024	RAVI CHILIKURI-DELAY Vs. SEBI	Adv. Monica Mayekar
(Main Matter Number :SEBI Appeal/0000093/2024)				

**969-ADMISSION-CODE-BULLRESEARCHSCORES-AT11.08 AM**

	Misc. Application	1553/2023	Bull Research Invest. Adv. Pvt Ltd and ors.-DELAY Vs. SEBI	VEDCHETAN PATIL Advocate
(Main Matter Number :SEBI Appeal/0000122/2024)				
	Misc. Application	1554/2023	Bull Research Invest. Adv. Pvt Ltd and ors.-DELAY Vs. SEBI	VEDCHETAN PATIL Advocate
(Main Matter Number :SEBI Appeal/0000123/2024)				
2	SEBI Appeal	122/2024	Bull Research Investment Advisors Pvt Ltd and ors Vs. SEBI	VEDCHETAN PATIL Advocate
Sub Matter :		Misc. Application/0001553/2023		

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<b>3</b>	SEBI Appeal	123/2024	Bull Research Investment Advisors Pvt Ltd and ors Vs. SEBI	VEDCHETAN PATIL Advocate
Sub Matter :		Misc. Application/0001554/2023		
<b><u>968-ADMISSION-CODE-GENERIC-AT-11.10 AM</u></b>				
	Misc. Application	44/2024	MOGLESH CHANAPPA KONI-DELAY Vs. SEBI	Udaysingh Kashid Advocate
(Main Matter Number :		SEBI Appeal/0000141/2024)		
	Misc. Application	45/2024	MOGLESH CHANAPPA KONI-EXEMPTION Vs. SEBI	Udaysingh Kashid Advocate
(Main Matter Number :		SEBI Appeal/0000141/2024)		
	Misc. Application	46/2024	LAXMAN DHANANJAY GUNDE-DELAY Vs. SEBI	Udaysingh Kashid Advocate
(Main Matter Number :		SEBI Appeal/0000142/2024)		
	Misc. Application	47/2024	LAXMAN DHANANJAY GUNDE-EXEMPTION Vs. SEBI	Udaysingh Kashid Advocate
(Main Matter Number :		SEBI Appeal/0000142/2024)		
<b>4</b>	SEBI Appeal	141/2024	MOGLESH CHANAPPA KONI Vs. SEBI	Udaysingh Kashid Advocate
Sub Matter :		Misc. Application/0000044/2024		
Sub Matter :		Misc. Application/0000045/2024		
<b>5</b>	SEBI Appeal	142/2024	LAXMAN DHANANJAY GUNDE Vs. SEBI	Udaysingh Kashid Advocate
Sub Matter :		Misc. Application/0000046/2024		
Sub Matter :		Misc. Application/0000047/2024		

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<b><u>781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-11.13 AM</u></b>				
6	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
	Sub Matter(Disposed) :	Misc. Application/0000306/2022		
	Sub Matter(Disposed) :	Misc. Application/0000307/2022		
	Sub Matter(Disposed) :	Misc. Application/0000717/2022		
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Singh Gogawat
	Sub Matter(Disposed) :	Misc. Application/0000792/2022		
	Sub Matter(Disposed) :	Misc. Application/0000793/2022		
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
	Sub Matter(Disposed) :	Misc. Application/0000795/2022		
	Sub Matter(Disposed) :	Misc. Application/0000796/2022		
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVT LTD AND DORS Vs. SEBI	Joby Mathew and Associates
	Sub Matter(Disposed) :	Misc. Application/0001057/2022		
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
	Sub Matter(Disposed) :	Misc. Application/0001311/2022		
	Sub Matter(Disposed) :	Misc. Application/0001312/2022		
	Sub Matter(Disposed) :	Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
<b><u>998-DISPOSAL-COURTCODE-RELIANCEAO- 11.14 AM</u></b>				
7	Misc. Application	751/2022	RELIANCE INDUSTRIES LIMITED AND ORS.-STAY Vs. SEBI	AZB AND PARTNERS
	(Main Matter Number :	SEBI Appeal/0000603/2022)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	603/2022	RELIANCE INDUSTRIES LIMITED AND ORS. Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000751/2022		
	Sub Matter :	Misc. Application/0001646/2022		
	Misc. Application	1646/2022	SEBI - Delay in filing reply Vs. Reliance Industries Limited and Ors.	
(Main Matter Number :SEBI Appeal/0000603/2022)				

**288-DISPOSAL-COURTCODE-SCORES-11.15 AM**

8	SEBI Appeal	796/2022	Abhishek Soni Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001128/2022		
	Sub Matter(Disposed) :	Misc. Application/0001781/2022		
	SEBI Appeal	797/2022	Dhaval Soni Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001129/2022		
	SEBI Appeal	798/2022	Harshad Panchal Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001130/2022		
	SEBI Appeal	799/2022	RADHAKRISHNA BROKING Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001131/2022		
	SEBI Appeal	800/2022	SONAL PATEL Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001132/2022		
	SEBI Appeal	801/2022	UMESH PATEL Vs. SEBI	Advocate Amit Gupta
	Sub Matter(Disposed) :	Misc. Application/0001133/2022		

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	SEBI Appeal	199/2023	Mr. Hemang S. Shah Shyam K. Shelat Advocate Vs. SEBI	Shyam K. Shelat Advocate
	Misc. Application	1768/2022	Mr. Hemang ShaH Vs. sebi	

**669-DISPOSAL-CODE-MFUNITS-AT11.16 AM**

9	SEBI Appeal	811/2022	DHRUV AGRAWAL AND ANR Vs. SEBI	Juris Matrix Partners LLP
Sub Matter(Disposed) :		Misc. Application/0001782/2022		
Sub Matter :		Misc. Application/0000003/2023		
	Misc. Application	3/2023	DHRIV AGARWAL AND ANR-STAY OF IMPUGNED ORDER Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000811/2022)				

**84-DISPOSAL-COURTCODE-NEWCLIENTS-AT11.17 AM**

10	SEBI Appeal	188/2023	M/S. SMIFS LTD. Vs. NSEIL	Shah and Ramaiya
Sub Matter(Disposed) :		Misc. Application/0000195/2023		
Sub Matter(Disposed) :		Misc. Application/0000196/2023		

**309-DISPOSAL-COURTCODE-PENALTYFUTP-AT11.18 AM**

11	SEBI Appeal	397/2023	VANYA JAIN Vs. SEBI	Prakash Shah and Associates
Sub Matter(Disposed) :		Misc. Application/0000761/2023		
	SEBI Appeal	398/2023	UTKARSH JAIN Vs. SEBI	Prakash Shah and Associates

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>235-DISPOSAL-COURTCODE-JOINTINSPECTION-AT11.19 AM</u></b>				
12	SEBI Appeal	431/2023	ARIHANT CAPITAL MARKETS LTD. Vs. NSEIL	Prakash Shah and Associates